adequate availability of petroleum products.

(iii) Delhi Administration has issued orders on 15th February, 1991 banning sale of HSD in jerry cans/barrels or any other containers.

(iv) additionall releases of HSD have been made in January-February 1991 over and above the normal entitlement for Delhi.

(c) The country has adequate stocks of petroleum products at present.

Setting up of privately managed Engineering and 'Medical Colleges in States

127. SHRI MURLIDHAR CHAND-RAKANT RHANDARE: SHRI MAHENDRA PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some of the State Governments, such as Uttar Pradesh, have decided to permit privately managed engineering and medical colleges in their respective States;

(b) if so, what are the details in this regard; and

(c) what steps are contemplated to ensure that these institutions conform to the guidelines laid down by the Central Government?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) to (c) The statutory All Infifa Council for Technical Education AICTE) has laid down norms and guidelines for fulfilment by private technical institutions for AICTE's approval. Such proposals are required to be routed through the States concerned. Some States like Karnataka, Tamil Nadu, Maharashtra and Andhra Pradesh have recommended proposals from private societies for setting up new Engineering Colleges. No such proposal has been received from the Government of" Uttar Pradesh.

In view of need to control the establishment of new medical colleges legally, the Government of India have incorporated a provision in the Indian Medical Council (Amendment) Bill, now before the Parliament, that no new medical college should be established or no increase in the seats should be allowed without the prior approval of Medical Council of India and the Government of India.

Use of more coal as a source of energy

128. SHRI SHIV PRATAP MISHRA; SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of ENERGY be pleased to state:

(a) whether Government propose in use more coal as a source of energy in view of the shortage of petroleum products; and

(b) if so, what are the details in. this regard?

THE MINISTER OF ENERGY (SHRiKALYAN SINGH KALVI): (a) and (b) Yes, Sir. Coal companies have been instructed to make more-coal available to small users including. Special Smokless Fuel plants, Briquex ting units and households in order to. reduce pressure on consumption of petroleum products and firewood. Some of the steps taken are as follows:—

(i) Increased despatch of coal **to** the thermal power stations, steel plants and cement industries

(ii) Increased supply of coal and coal based fuels to households.

(iii) Six million tonnes of coal has been offered under liberalised Scale Scheme' at noticed collieries!stockyards

(iv) Additional 2 million tonnes of coal has been set aside under 'Liberalised Sale Scheme' for SSF